

APPROPRIATION (RAILWAYS) NO. 4 ACT, 2004

' of

[22nd December, 2004]

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APPROPRIATION (RAILWAYS) NO. 4 ACT, 2004

' of

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An Act to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the service of the financial year 2004-05 for the purposes of Railways. Be it enacted by Parliament in the Fifty-fifth Year of the Republic of India as follows :-

1. Short title :-

This Act may be called the Appropriation (Railways) No. 4 Act, 2004

2. Issue of Rs.2565,40,15,000 out of the Consolidated Fund of India for the financial year 2004-05 :-

From and out of the Consolidated Fund of India there may be paid and applied sums not exceeding those specified in column 3 of the Schedule amounting in the aggregate to the sum of two thousand five hundred and sixty-five crores, forty lakhs and fifteen thousand rupees towards defraying the several charges which will come in course of payment during the financial year 2004-05, in respect of the service relating to Railways specified in column 2 of the Schedule.

3. Appropriation :-

The sums authorised to be paid and applied from and out of the Consolidated Fund of India by this Act shall be appropriated for the services and purposes expressed in the Schedule in relation to the said year.

SCHEDULE 1

SCHEDULE 1

(See section 2 and 3)			
SCHEDULE			
(See section 2 and 3			
1	2	3	
No of Vote	Services and purposes	Sums not exce	
			Voted by Parliamer
	Assets- Acquisition.		

16	Construction and Replacement Other Expenditure	Rs.	Rs.
	Capital	1537,00,00,000	
	Railway Fund	10,000	
	Railway Safety Fund	5,000	
	Special Railway Safety Fund	1028,40,00,000	
	TOTAL	2565,40,15,000	